was opened for traffic only one year back. Within one year, we are talking of modernisation plan.

So, are we to understand from the Minister that this Airport which was opened only one year back was far from modern? If so, who are responsible for it? Would the Minister kindly answer the question?

SHRI MOTILAL VORA: No doubt. the Airport was opened last year. But it does not not have any hindrance to have modernisation equipment at any time. In future also, we can have modern equipment as and when it is required.

SHRI S. JAIPAL REDDY: My question has not been answered. (Interruptions)

SHRI MOTI LAL VORA: Nobody stops us to put the modern equipment at any Airport. No doubt it was opened only last year. (Interruptions)

MR. SPEAKER: He is talking about the installation of modern equipment.

PROF. MADHU DANDAVATE: He is demanding its medievalisation.

Incidence of Malaria in Kerala

- 865. SHRI VAKKOM PURUSHO-THAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of eases of malaria reported from Kerala during the last three years!
- (b) whether there has been an increase in the incidence of malaria in the State;
 - (c) if so, the reasons therefore; and
- (d) the steps taken by Union Government to check this disease in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) to (d). A Statement is given below.

Statement

The number of malaria cases reported from Kerala during last three years are as under:

Year	No. of Malaria Cases
1985	3,854
1986	3,382
1987	3,772 (Prov).

11.53% increase in the number of Malaria cases has been reported in 1987 as csmpared to 1986.

The reason for recent increase in the number of cases can be attributed to import of large number of Malaria cases from other States in India and also from abroad.

The following steps are being taken to contain the spread of the diseases:

- Radical treatment is being given to the Positive Malaria cases.
- Focal spraying with appropriate insecticide is undertaken in the highly endemic areas of the State.
- Intensification of surveillance activities.

SHRI VAKKOM PURUSHOTHAMAN: I understand that Malaria had once been eradicated from this country. it is, I know for certain that this disease was completely eradicated from Kerala in 1963. But now, I understand that nearly 4000 eases have been reported every year, during the last three years.

In 1967, there was an increase of 12 per cent as compared to 1986.

In the answer which was given by the Minister it is said that: "one of the reasons for the recent increase in the number of Malaria cases reported from Kerala was due to import of large scale Malaria cases from abroad."

Am I to understand that at present there is no mechanism or method or

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machinery to check or prevent the import of communicable diseases from abroad?

If that is so, will the Government take immediate steps to prevent the import of communicable diseases like Malaria from abroad forthwith?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): We will take immediate action to prevent Malaria. In the State of Kerala, as the hon. Member has said, it has receded in the last three years. It has not increased. But we will take all actions regarding that matter.

SHRI VAKKOM PURUSHOTHAMAN: In the answer it is stated that in 1987, there was an increase of 12 per cent. how can you say that it is receding?

My second question is, before the eradication of Malaria in the State, there was a system of large scale spraying and a staff—health workers-were separate employed. They used to spray it on a large scale not only in public places but in each and every house in the endemic area.

Since this has been proved as a very successful scheme, will the Government again revise this old scheme in those areas?

SHRI MOTILAL VORA: The spraying We definitely scheme is not abandoned. believe that this Malaria scheme is put again taking into consideration not only Kerala but also other parts of the country.

WRITTEN ANSWERS TO QUESTIONS

[English]

Voluntary Organisations on Eye Care

- 859. DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the nature and the quality of the role of voluntary organisations engaged in eye care in the country;

- (b) whether Government propose to enlist their support and cooperation effectively to check blindness and control eye diseases as a national campaign; and
- (c) if so, the outline of the scheme in this regard?

THE MINISTRY OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Under the National Programme for Control of Blindness. Voluntary Organisations are engaged in Eye Camp activities areas of the country in the outreach carrying out cataract operation. patients treatment and prescription glasses for individuals with defective vision. Quality is ensured by insisting on the Voluntary Organisations to satisfy the conditions laid down in the guidelines for the conduct of eye camps at the time of grant of permission.

- (b) The Government is already enlisting their support and cooperation to effectively check blindness and control of eye diseases under the National Programme.
- (c) These organisations are given grant in aid at the rate of Rs. 60/- per intraocular operation subject to the ceiling of Rs. 12,000/- per camp. In case these organisations avail of the services of Government Mobile Eye Units, the grant in aid is limited to Rs. 40/- per intraocular operation. For Eye Bank activities the Voluntary Organisations are given one time assistance of Rs. 1.25 lakhs and an yearly grant of Rs. 0.15 lakhs.

Autonomous Status to University College of Medical Sciences, Delhi

- 864. SHRI SHANTI DHARIWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to stats:
- (a) whether Government had initiated a move in 1978 to declare the University College of Medical Sciences, Delhi as an autonomous college; and
- (b) if so, the details thereof and the progress made in this regard?